## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/99/(IB)/2017

NAME OF THE PETITIONER(S)

: K. RENGARAJAN

NAME OF THE RESPONDENT(S)

: BHARAT AZUR IT PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

K. Krish as wany

Consel for petitioner

K. Krish as wany

K. Krish as wany

Consel for petitioner

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**ORDER** 

Mr.K.Krishnaswamy, Counsel for the petitioner present and submitted that he is withdrawing this Petition in view of the instructions received from his client. He has also made an endorsement to that effect on the Petition. Accordingly, the Petition TCP 99(IB)/2017 dismissed as withdrawn.

-50-(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

ータルー (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

hv